

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/92/2017

NAME OF THE PETITIONER : VV IRON AND STEEL CO. PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. Srinam

PCS for petitioner



2. R. SRIDHAR

Dy Rec

ORDER

Heard the counsel for the applicant. Dy.Registrar of the Registrar of Companies
present. Order is reserved.

-sel r
K Anantha Padmanabha Swamy
Member (Judicial)